

**CA No.39/2019**

**Pradeep Kumar Jain Vs Registrar of Companies Delhi & Haryana**

**21.11.2020**

**Learned PO is on core competence conference on knowledge, skill and perspective development training.**

Present: None.

As per direction, put up for the purpose fixed in terms of previous order for  
**08/12/2020.**

  
**(Ahlmad)**  
**21.11.2020**

**State Vs Ashutosh Mishra & others**  
**(Application for alteration of charge of accused Rizwan Iqbal)**  
**FIR No535/2014**  
**P. S Roop Nagar**

21.11.2020

Learned PO is on core competence conference on knowledge, skill and perspective development training.

Present:        Learned Substitute Addl.PP for the State through VC.  
                  Mr. Amjad Khan, learned counsel for the accused through VC.  
  
                  At request, put up for the purpose fixed for **15/12/2020**.

  
**Ahlmad**  
**21.11.2020**

**State Vs Ashu @ Atta  
(Application for release of RC)  
FIR No 210/2018  
P. S Prasad Nagar**

21.11.2020

Learned PO is on core competence conference on knowledge, skill and perspective development training.

**Fresh application has been received.**

Present: Learned Substitute Addl.PP for the State through VC.  
Mr. Vineet Jain, learned counsel for the applicant through VC.

At request, put up for 23/11/2020.



**Ahlmad  
21.11.2020**

**CA No. 59/2020**  
**Rohit @ Machhi Vs State of NCT of Delhi**

**21.11.2020**

**Learned PO is on core competence conference on knowledge, skill and perspective development training.**

Present: Mr. S.N. Shukla, learned counsel for appellant through VC.  
Learned Substitute Addl.PP for the State through VC.

At request of counsel for appellant, as he is out of station, put up for **07/12/2020** for the purpose already fixed in terms of previous order.

  
**(Ahlmad)**  
**21.11.2020**

**CR No. 249/2020**  
**Uma Shanker Kapoor And Ors vs State**

**21.11.2020**

**Learned PO is on core competence conference on knowledge, skill and perspective development training.**

Present: Mr. Chirag Tuteja, learned counsel for revisionist through VC.  
Learned Substitute Addl.PP for the State through VC.

As per direction, put up for the purpose fixed in terms of previous order for

**14/12/2020.**

  
**(Ahlmad)**  
**21.11.2020**